

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1071/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Safilo India Pvt. Ltd.
V/s.
Rockym Optimor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	PULKIT SHARMA i/o FOX MANDAL PARTNERS	Advocate for Petitioner	

ORDER
C.P. No. 1071/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **21.11.2017**.

SD/-
Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-
M.K. Shrawat
Member (Judicial)